

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTICE INVITING SEALED RATE QUOTATIONS

Imphal, the 16th April, 2015

No. HCM/S-64/84-A&E(IX)/Pt. II/ Sealed rate quotations addressed to the undersigned are invited from the reputed firms for supply of STATIONERY ARTICLES to this Registry during the year, 2015-16. The quotations shall be received by this Registry upto 11.00 a.m. of the 30th April, 2015 and the sealed quotations shall be opened on the same day at 11.30 a.m. in the presence of the quotationist(s) if any. The rates shall be quoted clearly inclusive of all other charges like VATs etc.

The quality, name of the brands and number of sheets (in case of papers) of the stationery articles shall be mentioned clearly.

Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason.

Detailed proforma of the stationery items can be had from the office of the undersigned on all working days.

Sd/-
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/S-64/84-A&E(IX)/Pt. II/ 788-92.

Imphal, the 16th April, 2015

Copy to :

1. The Deputy Registrar (Admn/PM & P), High Court of Manipur for uploading in the official website of this Registry.
2. The Editor
 - i) The Poknapham (Manipuri)
 - ii) The Sangai Express (English)

- For publication of the above notice in the newspaper within 6cmsX2 cols for one day and submit the bill in triplicate copies for early payment.
3. Notice Board.
4. Order Book/Guard File.
5. Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR

